

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 106  
CP No. (IB)- 29/7/JPR/2022  
Under Section 7 of IBC, 2016

**In the matter of:**

**Mekaster Finlease Ltd.**

**... Financial Creditor**

**Versus**

**Prayag Polytech Pvt. Ltd.**

**... Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Nitesh Srivastava, Adv.  
For the Respondent : Virendra Ganda, Sr. Adv.  
Vipul Ganda, Adv.  
Amodini Raina, Adv.  
Ayandeb Mitra, Adv.

**ORDER**

List the matter on 23.07.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 14, 2024